

Central Administrative Tribunal
Principal Bench
New Delhi

CP No. 25/2016
in
OA No. 3527/2015

New Delhi, this the 18th April, 2016

Hon'ble Shri V.N.Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Shri D.S. Saini
Age 59 years
S/o Shri B.D. Saini
R/o D-A19B(GF)
Hari Nagar, New Delhi.

.....Applicant

(By Advocate: None)

VERSUS

1. Ms. M.S.Gitanli Gupta
Principal Secretary
WCD/SW, GNCT
GLNS Complex, Delhi Gate
New Delhi-110002
2. Ms. Dilaraj Kaur, Director
Dept of WCD
1, Canning Lane, New Delhi. Respondents

(By Advocate: Mr. Vijay Pandita)

O R D E R (Oral)

By Hon'ble Shri V.N. Gaur, Member (A);

Learned counsel for the respondents has produced a copy of the order dated 26.02.2016, whereby the appeal dated 10.10.2014 of the applicant has been disposed off confirming the penalty imposed by the Disciplinary Authority.

In view of the above, we find that order of this Tribunal has been complied with, and therefore, CP is closed. Notices issued to the respondents are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N.Gaur)
Member (A)

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